

D.D.A Housing Scheme

454. SHRI RAJENDRA AGNIHOTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the major housing schemes under implementation by DDA;

(b) whether any targets have been set up to provide housing to the needy by DDA;

(c) if so, the details thereof; and

(d) the steps taken by the Government to improve the working of the DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) DDA has reported that the following two Schemes are under implementation at present :-

(i) New Pattern Registration Scheme, 1979.

(ii) Ambedkar Awas Yojana, 1989.

No target have been fixed. However, a backlog of 31204 under the NPRS, 1979 (out of a total of 117272 registrants) and 12190 under Ambedkar Awas Yojana (out of a total of 20000 registrants) is required to be cleared by Delhi Development Authority

(d) Functioning of Delhi Development Authority is monitored regularly by the Government. Delhi Development Authority is, however, dependent on other agencies for provision of infrastructural facilities, besides coping with the constraints of availability of land and increasing litigation. Despite this, Delhi Development Authority has planned to allot the flats to all the wait-listed registrants under both the schemes in a period of about two years.

Non-Payment of Salary to Staff of Schools in U.P.

455 SHRI JAGAT VIR SINGH DRONA . Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Staff (teachers and staff) of 225 schools in Uttar Pradesh have not received the salaries for the months of April and May, 1996, and

(b) if so, the steps taken by the Union Government for immediate payment of their salaries?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha

Hiatus between UGC and AICTE

456. DR. LAXMINARAYAN PANDEY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is a hiatus between the University Grants Commission (UGC) and the All India Council for Technical Education (AICTE) over the decision of the AICTE to constitute a separate Pay Committee for technical institutions;

(b) whether the Government have received any 'protest paper' from the UGC;

(c) if so, the main features thereof and the reaction of the Government thereto;

(d) whether the Government have taken any step to ensure an uniform and equitable pay structure for technical, medical and other professional personnel, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e) The present Pay Review Committees to University Grants Commission (UGC) and All India Council for Technical Education (AICTE) have been constituted as per the provisions of their relevant Acts. There have always been separate Pay Review Committees for both UGC and AICTE. UGC's reference to the Government on the issue has brought out that there is already a UGC Pay Review Committee for Universities which must be seen as a total integrated system, including technical education and it may be difficult to reconcile differences in the recommendations of two separate Committees. The Government is keen to ensure that there should be harmonisation of the recommendations made by the aforesaid Committees on service conditions of teachers

[Translation]

Irrigation Capacity

457 JUSTICE GUMAN MAL LODHA .
PROF. PREM SINGH CHANDUMAJRA

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is a gap between the installed irrigation capacity and its utilisation in the country,

(b) if so, the total installed irrigation capacity and the utilisation thereof; and

(c) the total number of irrigation projects under construction and the total estimated irrigation capacity likely to be generated therefrom?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir

(b) The total irrigation capacity installed and the utilisation thereof as on March 1996 are approximately 89.42 million hectares and 79.94 million hectares respectively

(c) 172 Major, 276 Medium and 119 Extension/Renovation/Modernisation projects are on-going in Eighth Plan. The total estimated irrigation capacity likely to be generated from these projects is 25.4 million hectares

[English]

Theft of Coal from Collieries

458 SHRI SUNIL KHAN Will the Minister of COAL be pleased to state

(a) whether maximum quantity of coal are being stolen from unauthorised and authorised collieries situated at PS Saltora and PS Mija in District Bankura West Bengal, and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) (a) and (b) As per information furnished by Coal India Limited sporadic cases of coal theft have been reported from certain localities of Saltora and Mija of Bakura District in West Bengal. The possible reason therefor, seems to be the prevailing socio-economic conditions in the area

Rashtriya Mahila Kosh

459 SHRI PARASRAM BHARDWAJ Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether it is a fact that Credit limits of over Rs. 14 crore have been sanctioned by Rashtriya Mahila Kosh with a view to benefiting more than 82 000 poor women,

(b) if so, the details regarding organisations including non-Government organisations assisting the women in the country,

(c) the ratio proportion for distributing the amount between the poor women, and

(d) the criteria followed in this regard alongwith the categories of poor women being assisted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S R BOMMAI) (a) Yes Sir Credit limits of Rs. 1978.44 lakhs have been sanctioned by Rashtriya Mahila Kosh with a view to benefiting 109491 poor women borrowers

(b) 111 Non-Government Organisations (NGOs) and Andhra Pradesh Women's Finance Corporation

Ltd. are assisting women through Rashtriya Mahila Kosh. Out of them, 38 NGOs have got sanctions more than once. Thus, 112 organisations have been sanctioned Rs. 1978.44 lakh to benefit 109491 women.

(c) Loans for short-term purposes, upto Rs. 2500/-, and for medium-term purposes upto Rs. 5000/-, per woman are given

(d) Loan is extended to women borrowers living below the poverty line

National Water Policy

460 SHRI K P SINGH DEO Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have formulated a National Water Policy,

(b) if so, the main features thereof,

(c) the manner in which the above policy has been implemented during the last five years,

(d) whether any hurdles have been faced in the implementation, and

(e) if so, the details of the same and steps taken to tackle those hurdles?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) Yes, Sir. The National Water Policy was adopted in September 1987

(b) The salient features of the National Water Policy are -

(i) reckoning a drainage basin or sub-basin as a unit of Planning

(ii) adoption of integrated and multi-disciplinary approach to planning and formulation of projects

(iii) integrated and conjunctive development of surface and ground water

(iv) special attention in planning projects for benefiting disadvantaged groups of the society

(v) water transfer to needy areas based on a national perspective

(vi) prioritising water use and provision of drinking water while planning multi-purpose project

(vii) integration of land and water use policies

(viii) Maximising availability of water

(ix) Water Management including maintenance and modernisation

(x) Ground Water Development

(xi) Rationalisation of water rates to convey the scarcity value

(xii) Participation of farmers and voluntary agencies